

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

4.

**IA-1881(MB)2024 IN  
C.P. (IB)/1164(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.04.2024**

NAME OF THE PARTIES:

Edelweiss Asset Reconstruction  
Company Limited

Vs.

Perfect Engineering Products Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. None present.
2. List this matter on **08.05.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)